

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Original Application No.202/00303/2018

Gwalior, this Thursday, the 07th day of February, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Udai Bhan Singh Chauhan S/o Late Shri Harnath Singh Chauhan D.O.B.-08-7-1964 (53 years) Posted as Veterinary Dresser (erstwhile Group D employee) Military Farm (MoD) R/o Village Bariha Post Ramnanagr District Mainpuri (U.P.) Present Permanent r/o c/o Pursottam Singh, Central Bank Waali Gali Pawansut Colony Hurawali Tiraha Morar Gwalior (M.P.) 474006 Mobile No.8839709588 Adhar Card No.269628744018

-Applicant

(By Advocate –**Shri S.S. Chouhan**)

V e r s u s

1. Union of India, through Ministry of Defense South Block Ministry of Defence, New Delhi PIN Code 110011
2. Quarter Master General Quarter Master General's Branch Integrated HQ MoD (Army) West Block III R.K. Puram New Delhi 110066
3. Adjutant General AGs' Branch Integrated HQ MoD (Army) West Block-III R.K. Puram New Delhi 110066
4. Deputy Director General Military Farms DDGMF Quarter Master General's Branch Integrated HQ MoD (Army) West Block III R.K. Puram New Delhi 110066
5. Officer Incharge/Manager Military Farm Gwalior Morar Cantonment Morar Gwalior 474006
6. Officer Incharge/Manager Military Farm Jhansi Cantonment Jhansi (U.P.) 284001

7. Officer Incharge/ Manager Military Farm Secunderabad Cantonment Secunderabad 500003

8. Shri Shyam Lal Yadav (SL Yadav) Manager/OIC MF Gwalior Morar Cantonment Morar Gwalior-474006 - **Respondents**

(By Advocate –**Shri Akshay Jain**)

O R D E R (Oral)

By Navin Tandon, AM:-

The applicant is working as Veterinary Dresser (erstwhile Group D employee) with the Military Farm, Gwalior.

2. Learned counsel for the applicant submits that in view of the notification dated 28.07.2017 (Annexure A1) issued by respondent No.2 wherein there is an administrative instructions of closure of Military Farm. As per Appendix ‘D’ of the said instruction, the disposal of held manpower will be in the following manner:-

- (a) No manpower will be retrenched.
- (b) Service Offr are recom for inter Arms Service Tfr (IAST) under aegis of MS Br.
- (c) All perm't employees will be adjusted through AG's Br, IHQ of MoD (Army).

3. The applicant has submitted his applications dated 19.08.2017 and 27.03.2018 (Annexure A/2 & A/9) for adjustment out of department through AG's Branch.

4. The respondents in their reply have submitted that the applicant has already been posted at Military Farm Jhansi where he has already joined on 06.07.2018 (Annexure R/2).

5. Learned counsel for the respondents submits that this O.A. has become infructuous as the applicant has already joined at Military Farm Jhansi as per his own choice.

6. Learned counsel for the applicant submits that he may be granted liberty to approach this Tribunal again if any grievance persists after disposal of Annexure A/2 and A/9.

7. In view of the submissions made by the learned counsel for the parties, this Original Application is disposed of having rendered infructuous. However, applicant is at liberty to approach this Tribunal again, if any of his grievances persists.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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